

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).32029/2010

(From the judgement and order dated 20/07/2010 in WPC No.10446/2009 of The
HIGH COURT OF ORISSA AT CUTTACK)

JAYANTI KUMARI NAYAK Petitioner(s)

VERSUS

STATE OF ORISSA & ORS. Respondent(s)

(With appln(s) for permission to submit additional documents)

Date: 23/07/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AFTAB ALAM
HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI

For Petitioner(s) Mr. Biswajit Das, Adv.
Mr. B. Jha, Adv.
For Ms. Asha Gopalan Nair, Adv.

For Respondent(s) Mr. Ashok Panigrahi, Adv.
Mr. Surajit Bhaduri, Adv.
Mr. Satya Mitra Garg, Adv.
Mr. Vinay P. Tripathi, Adv.
Mr. Uday B.Dube, Adv.

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.
Judgment reserved.

(Neetu Khajuria)
Court Master | |

Sr.P.A. |(Sneh Bala Mehra)